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C.A.No. 5720 OF 1998
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM NO.120 COURT NO. 2 SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.5720/1998 @@
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C.I.T., Gujarat-III Appellant (s)

VERSUS

Dalip Bhai J. Kinariwala Respondent (s)
(With office report)

With C.A.Nos.6148-57/98, 6375-6412/98, 5020/2000
(With office reports)

Date : 27/09/2001 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Appellant (s) Mr. K.C. Kaushik, Adv.
for Ms.Sushma Suri, Adv.

For Respondent (s)
Ex-Parte

Mr. H.A. Raichura, Adv.

UPON hearing counsel the Court made the following
O R D E R

....L.....I.....T.....T.....T.....T.....T.....J.
.SP2
Tag with S.L.P.(C) No...../2001 (CC 6312/2001).

.SP1
(N. Annapurna) (Shelly Sengupta)
Court Master Court Master